



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.03.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|-----------|-----------------------------------|
| CP 246/16 | TP 209/17 | Hearing | 391 / 394 | Suprajit Engineering Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|---|---|---|
| | LEENA BHAT 9611833008 | ADV. FOR RESPONDENT NO. 7 SEBI |  |
| | M/s. NDS Law Partners Priyanka Javagal 9742654126 | Adv. for Petitioner |  |

Counsel for Petitioner Company is present Mrs. Leena Bhat, Standing Counsel for SEBI filed vakalat and a memo on behalf of SEBI and also a letter from SEBI. None appeared for ROC, RD OL office, Income tax Department, NSE and BSE. Await reports.

List it on 25.04.2017. Counsel reported that he has filed the publication copy in the Registry.


MEMBER (J)


MEMBER (T)